

ITEM NO.4

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. APARNA AJITSARIA

Criminal Appeal No(s). 327/2024

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

KASIM @ BHURA

Respondent(s)

Date : 24-04-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Sudeep Kumar, AOR
Ms. Manisha, Adv.

For Respondent(s)

Mr. Shadan Farasat, AOR
Mr. Aman Naqvi, Adv.
Mr. Harshit Anand, Adv.
Ms. Hrishika Jain, Adv.
Ms. Natasha Maheshwari, Adv.
Ms. Mreganka Kukreja, Adv.
Mr. Abhishek Babbar, Adv.
Mr. Shadab Azhar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Await original records from High Court and Trial Court.

Issue D.O.

List again on 1.8.2024.

APARNA AJITSARIA
Registrar